\$~41 & 42

* IN THE HIGH COURT OF DELHI AT NEW DELHI



+ <u>CRL.REV.P. 335/2023 & CRL.M.A. 8287/2023,</u> <u>CRL.M.A. 6746/2024</u>

DINESH MARWAHPetitioner

Through: Mr. Vikas Pahwa, Senior

Advocate with Mr.

Prabhav Ralli, Adv.

versus

STATE OF NCT OF DELHIRespondent

Through: Mr. Sunil Kumar Gautam,

APP for the State with Mr. Ravi Kumar, Mr. Pradeep Yadav, Ms. Ruchi Yadav, Mr. Arshad Malik, Mr. Ashutosh Kumar, Mr. Kushal Garg, Dr. K.C. Geoge, Mr. Sandeep, Ms. Kiran Pandey, Mr. Sunny Sachin Rawat and Ms. Meeta, Advs. with SI Gajender Mathur, PS

Punjabi Bagh.

Ms. Tara Narula (DHCLSC) and Ms. Shivagi Sharma, Advs. for R-2 with R-2 in person

(through VC)

+ <u>CRL.REV.P. 358/2023 & CRL.M.A. 8806/2023</u>

JIA LAL KUMARPetitioner

Through: Mr. Vikas Pahwa, Senior

Advocate with Mr.

Prabhav Ralli, Adv.

versus

STATE OF NCT OF DELHIRespondent

Through: Mr. Sunil Kumar Gautam,

APP for the State with Mr.





Ravi Kumar, Mr. Pradeep Yadav, Ms. Ruchi Yadav, Mr. Arshad Malik, Mr. Ashutosh Kumar, Kushal Garg, Dr. K.C. Geoge, Mr. Sandeep, Ms. Kiran Pandey, Mr. Sunny Sachin Rawat and Ms. Meeta. Advs. with SI Gajender Mathur, PS Punjabi Bagh. Ms. Tara Narula (DHCLSC) Ms. and Shivagi Sharma, Advs. for R-2 with R-2 in person (through VC)

CORAM: HON'BLE MR. JUSTICE AMIT MAHAJAN ORDER 30.07.2024

- 1. The Hon'ble Judge is not holding Court today.
- 2. List on 15.10.2024.

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3. A copy of this order be placed in both the matters.

BY ORDER

(COURT MASTER)

JULY 30, 2024